

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Dated: 14.12.2020**

**NOTICE**

**Take notice that the following matter listed on 17.12.2020 in the Court of Chairperson will not be taken up. The next date of hearing will be notified later.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 564 of 2020	K. Siddharth Jain Partner, Karma Exports Vs. Shree Krishna Polytrap Pvt. Ltd.	Charu Sachdev	C. Ramesh Kumar
<b>2.</b>	Comp. App. (AT) (Ins) No. 657 of 2020  <b>Part Heard</b>	Punjab National Bank Vs. Supriyo Kumar Chaudhuri & Ors.	Avinash Mohapatra	Swati Dalmia-R1  Shikhar Singh-R2
<b>3.</b>	Comp. App. (AT) (Ins) No. 785 of 2020  <b>Part Heard</b>	Dheeraj Wadhawan Vs. The Administrator Dewan Housing Finance Corporation Ltd.	Mahesh Agarwal	Liz Mathew  Rohan Rahadhyaksha

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- 1. Notice Board**
- 2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)**

**By the order of Hon'ble Acting Chairperson**

**-sd/-  
Registrar**